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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 36/9/NCLT/AHM/2017


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017**

Name of the Company: Nagai Power Pvt. Ltd.
V/s.
GEI Industrial Systems Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHASHVATA SHUKLA	ADVOCATE	OPERATIONAL CREDITOR	
2.				

ORDER

Learned Advocate Mr. Shashvata Shukla present for Operational Creditor/
Petitioner. None present for Respondent.

Proof of service of date of hearing on Respondent filed.

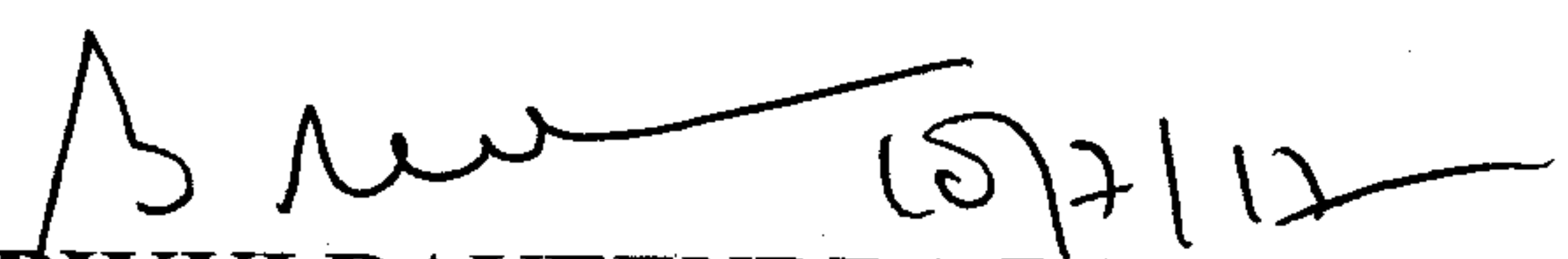
None appeared for Respondent inspite of service of notice.

Heard arguments of Learned Counsel for Petitioner.

In the interest of justice with a view to give one more opportunity to Respondent,
list the matter on 11.07.2017. for hearing the Respondent.

Petitioner to inform Respondent by E-mail.

List the matter on 11.07.2017 for hearing Respondent.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 10th day of July, 2017.